

The Minister of Production (Shri K. C. Reddy): (a) and (b). A statement is attached. [See Appendix IV, annexure No. 45].

Permits for Goa

296. Shri Raghunath Singh: Will the **Prime Minister** be pleased to state the number of permits issued by the Indian Consulate at Goa during the last three months to Portuguese Nationals for entry into India?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): 5507 Goans (Portuguese national) were granted permits and visas to enter India during May to July, 1955.

Bhakra Nangal Project

297. Shri D. C. Sharma: Will the Minister of **Planning** be pleased to state:

(a) whether the Bhakra Nangal Project Control Board has submitted any schemes for inclusion in the Second Five Year Plan;

(b) if so, the nature of the schemes; and

(c) the estimated cost thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Proposals relating to the Bhakra Nangal Project will be presented to the Planning Commission by the Ministry of Irrigation and Power, and not by the Control Board. These are expected to be received in the near future.

(b) and (c). Do not arise.

Documentary Films and News-Reels

298. Sardar Iqbal Singh: Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the number and details of documentary films and newsreels produced during 1955 so far;

(b) the languages in which these have been produced and;

(c) the total amount spent on the production of these documentary films?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). A statement is laid on the Table of the House [See Appendix IV, annexure No. 46].

(c) As already stated in reply to Shri B. D. Shastri's Unstarred Question No 363 on the 26th November 1954, direct

and indirect expenses are incurred on the production of documentaries and newsreels by the Films Division. In the absence of regular cost accounting it would be difficult to state with any precision what the total expenses on documentary films are.

Imported Stores Purchase

299. Sardar Iqbal Singh: Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) the total value of purchases made during 1954-55 of imported stores by the Directorate-General of Supplies and Disposals;

(b) how much of this was made through Indian agents of foreign manufacturers and how much directly;

(c) the number of cases in which goods were received not up to specifications;

(d) the total value of such good; and

(e) the action taken in each case?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) Rs. 3240 Crores.

(b) Through Indian Agents. Rs. 3111 Crores

Direct . Rs. 1.29 Crores.

(c) Threc.

(d) Rs. 23,850/-

(e) The three cases related to the supply of signalling cable. The cable being slightly below the specification as had been laid down, was accepted at a price reduction of 3 per cent with the prior concurrence of the indenting department.

Beryl Ore Deposits

300. Shrimati Ila Palchoudhury: Will the **Prime Minister** be pleased to state:

(a) the name of the private party which had been granted the mining lease for working the Beryl Ore deposits discovered in Andhra State

(b) the period for which the base had been granted,

(c) the condition of lease: